

>

Title: Introduction of the Institutes of Technology (Amendment) Bill, 2010.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): Sir, on behalf of Shri Kapil Sibal, I beg to move for leave to introduce a Bill further to amend the Institutes of Technology Act, 1961.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Institutes of Technology Act, 1961. "

The motion was adopted.

SHRIMATI D. PURANDESWARI: I introduce ** the Bill.

MR. CHAIRMAN: The House stands adjourned to meet again at 2 p.m.

12.17 hrs.

The Lok Sabha then adjourned till Fourteen *of the Clock*.

14.00 hrs.

The Lok Sabha re-assembled at Fourteen of the Clock.

(Mr. Deputy-Speaker *in the Chair*)